

F.No. A-12024/16/2021-Estt./
NATIONAL HUMAN RIGHTS COMMISSION
(Establishment Section)
Manav Adhikar Bhawan, 'C' Block, GPO Complex,
INA, New Delhi – 110023

Dated, the 12th May, 2022

Subject: Result of the interviews held on 26.04.2022 and 27.04.2022 for Empanelment of "Consultants (Proceedings)" in the National Human Rights Commission.

Interviews for Empanelment of "**Consultants (Proceedings)**" in the National Human Rights Commission were held on **26th and 27th April, 2022** in the office of the Commission. Based on the performance in the interview, a **Panel** consisting of following **31 (thirty one) candidates** has been constituted **for a period of one year**, for Empanelment of "**Consultants (Proceedings)**" in the National Human Rights Commission as per their order of merit, as per requirement:-

S.No.	Name (Shri/Ms.)
1	Prateek Badhwar
2	R.H.A. Sikander
3	Sandeep Jindal
4	Prashant Bhagwati
5	Ashish Bansal
6	Anuj Kumar Sharma
7	Bhawana Garg
8	Nand Kishore Aggarwal
9	Harsh Panwar
10	Kanwar Kochhar
11	Sanjana Antil
12	Puneett Singhal
13	Rahul Singhal
14	Surendra Kumar Patri
15	Vivek Vishwakarma
16	Sunil Satyarthi
17	Badal Dayal
18	Jai Bansal
19	Tarun Satija
20	Shikha Khanagwal
21	Seema Singh
22	P.V. Raghunandan Kooperia
23	Piyush Hans

Contd...p/2.


17/5/22

S.No.	Name (Shri/Ms.)
24	Deepak Gupta
25	Sofia Bhambri
26	Shubra Mendiratta
27	Ashok Kumar Panigrahi
28	Deepak Sharma
29	Sunil Kumar Sabat
30	Padmini Behera
31	Gunjan Chaudhary

2. The candidates shall not have any rights to claim engagement on the basis of their above empanelment, as the engagement of "**Consultants (Proceedings)**" in the Commission, shall be made on the basis of requirement from time to time.
3. This issues with the approval of the Competent Authority.



(Arun Kumar Tewari)
Under Secretary (Estt.)